

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Yes, Sir.

(b) The L&DO does not apply concept of area wise letting value in the cases where the ground rent is revised on the basis of letting value. The letting value is calculated property wise based on rental value, net income and cost of land.

(c) The present formula for determination of ground rent for L&DO's lease lands for Delhi is based on a decision communicated by the Government on 06.12.1983 and circulated on 18.01.1984 wherein before taking the decision, various issues were considered. The Performance Audit Report of the Comptroller and Auditor General (CAG) of India for the year ended March, 2008 (No.6 of 2009-10) has compared the ground rent receipts on government leased lands, Based on the formula for enhancement of ground rent for Nazul leases evolved in 1984, with the current market values. Action to study the C&AG report in detail and to decide on the feasibility and modalities of implementation of the recommendations contained therein has been initiated.

#### **Slum free Mumbai**

3031. DR. JANARDHAN WAGHMARE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is aware of the fact that about 39 per cent people of Mumbai live in slums;

(b) if so, how much money is invested to make Mumbai slum free and liberate the people from the wretched conditions; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) As per Slum Census 2001, the percentage of slum population in Greater Mumbai is 54%.

(b) and (c) Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), city-wise fund is not allocated. However, under the Sub-Mission Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of the JNNURM, Rs. 4503.16 Crore has been allocated to Maharashtra for the Mission period of 7 years from 2005-2012. A total of 13 Projects worth Rs.2869.97 Crore with Central Share of Rs. 1217.22 Crore have been approved so far for Greater Mumbai Urban Agglomeration for construction/up-gradation of 66,698 houses.